

but with effect from 19th January, 1987.

(b) This is to meet the increased cost of the operations of the LPG dealers.

(c) This will not affect the consumers as there is no price increase.

Policy on Administered Prices

1027. DR. V. VENKATESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are considering any policy on administered prices taking into consideration the need for the public sector units to generate resources besides neutralising losses incurred ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) : (a) and (b) A Discussion Paper on "Administered Price Policy" has been placed in the Parliament on 4th August, 1986.

Production of Crude Oil

1028. SHRI N. DENNIS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the production of crude oil during the current financial year has been less than that during the corresponding period of last year ;

(b) if so, whether it is due to insufficient funds allocated to ONGC ; and

(c) if not, the reasons for fall in production of crude oil ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) No, Sir

(b) and (c) Do not arise.

Concession in Telephone Rental Charges for EX-MPs, Ex-MLAs and Retired Government Servants

1029. SHRI N. DENNIS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering giving concession in the matter of telephone rental charges for ex-MPs, ex-MLAs and retired Government servants including retired Defence Service personnel who own telephone at their residence at their own cost ;

(b) whether Government are also considering giving rebate to those subscribers who would not only not exceed the minimum allocated number of free calls but would also surrender such free calls in each two-month period ; and

(c) if so, when a decision in this regard is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise in view of reply to parts (a) and (b) above.

Reduction in Prices of Truck Tyres

1030. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices (BICP) have been asked to review the cost structure of tyres used in automobile industry ;

(b) if so, whether BICP has submitted its report ;

(c) the details of its findings ; and

(d) the steps Government propose to take to bring down the prices of tyres used in trucks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT

DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) An edited version of Phase I of the Comprehensive study by BICP on tyre industry (1983) has been made public and copies of the same are available in the Parliament Library for ready reference. Phase II of the BICP study which will be an indepth analysis (economic, financial and technical) of the tyre industry has not yet been received.

(d) There is no statutory control on the prices/distribution of tyres at present. There are quite a number of manufacturers in the market and prices are determined by market forces of demand and supply. Government have been interacting with both the tyre industry and raw materials manufacturers in this regard.

Coaxial Cable Scheme from Jodhpur to Palanpur Via Pali

1031. SHRI MOOL CHAND DAGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of the coaxial cable scheme planned from Jodhpur to Palanpur Via Pali;

(b) the progress of the project as on 1.1.85, 1.1.86 and 1.1.87 respectively;

(c) whether the work on the scheme is progressing as targetted; if not the steps proposed to accelerate the work; and

(d) when the Scheme is expected to be completed and how it will be helpful to subscribers in Pali ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) :

(a) The project estimate for 2.6 MHz (600 Telephone channels capacity) coaxial Scheme from Jodhpur to Palanpur was sanctioned in January, 1985. The Scheme is planned to provide communication facilities amongst Jodhpur, Pali, Rani, Falna, Sumerpur, Sirohi, Abu Road, and Palanpur.

(b) The progress of the Project as on 1.1.85, 1-1-86 and 1-1-87 is as below - :

| | Total to be completed | Up to 1.1.85 | Up to 1.1.86 | Up to 1.1.87 |
|------------------------------------|-----------------------|--------------|--------------|---|
| Land (sites acquired) | 6 | 2 | 4 | 6 |
| Building | 6 | - | - | One building under construction and for the remaining the necessary Estimates are already sanctioned. |
| Cable = | = | = | 319.80 Kms. | |
| Cable Laid | = | = | 54.50 Kms. | |
| Equipment Receipt (Line Equipment) | = | = | = | |

(c) Scheme targetted in 1988-89.

(d) The scheme is likely to be completed by 1988 subject to the timely receipt of coaxial cable and equipments. With the commissioning of this scheme Pali will have access to National Network.

Crisis in Bhopal Unit of BHEL.

1032. SHRI MOOL CHAND DAGA : SHRI BAJU BAN RIYAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the attention of Government has been drawn to news-item captioned "BHEL Bhopal Unit in Deep Crisis" appearing in Patriot of 3 November, 1986 ;

(b) if so, the details of supply of power equipment by Bharat Heavy Electricals Limited (BHEL) to Electricity Boards and other consumers during 1984-85, 1985-86 and from April to December 1986 separately ;

(c) the details of imports sanctioned during this period in respect of items which were earlier supplied by BHEL and reasons for the same ; and

(d) the steps being taken to bring BHEL out of the present crisis ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) : (a) Yes, Sir.

(b) The details of the power equipment supplied by BHEL during 1984-85, 1985-86